Single Bench

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

T.P No. 258/KB/2017 C.P No. 1095/16

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th August, 2017, 10.30 A.M

Nam	e of the Company	Busetty Ram Mohan Ra -Vs- Registrar of Companies	ao &Anr (Busetty Jewellers Pv s, West Bengal	rt. Ltd. & Ors)
Under Section		560(6) Struck off		
SI. No.	Representativ	ition of Authorized ve (IN CAPITAL FERS)	Appearing on behalf of	Signature with date

Rahul Singh, Advocate Petitioner Rahuldingh.
10/18/2017

10-08-2017 – TP No.258/KB/2017 – CP No. 1095/16 – Busetty Ram Mohan Rao & Anr. (Busetty Jewellers Pvt. Ltd. & Ors.) Vs.- Rregistrar of Companies, West Bengal

ORDER

The Ld. Lawyer on behalf of the applicant is present.

The report from the Registrar of Companies, West Bengal has been called for but the same has not yet been received.

The petitioner is asked to take appropriate steps through the Registry so as to send notice to the ROC, West Bengal.

Fix on 28-08-2017.

MANORAMA KUMARI MEMBER(J)